NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

17.CA-26/2021
IN CP-1254(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2021**

NAME OF THE PARTIES: Mr Naresh Hansraj Bulchandani
V/s
Aditya Marine Ltd. & Ors.

SECTION 244(1) OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **12.08.2021.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR